BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No. 246/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-OPDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company		Ganesh Prashad Yadav & AnrVS- Contai Bus Syndicate Pvt Ltd & Ors.		
Uı	nder Section	241/242	PARTHE SALE TURNEY	
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2 1	SANKASAN		1-9-43 44S	249111
1.	SHAUNAKM BINAY KR.U.	PADHYAY APV.		heprilis
K	AYANTAIL	DAS Bhe	ngolik Jaman	Kulderfr
	Arif ACi,	Ray, not] R3	R 3 m	A-AC.

1. CS. ROHIT KUMAR KESHRI (PCS) ZPETITIONERS. Rapit Kusher 22/9/17

1. Ratul Das. Adv. of for Respondent no. 13.
Abhijit Sankar, Adv. of for Respondent no. 13.

ORDER

The Ld. PCS on behalf of the petitioner is present and the Ld. Counsels on behalf of the Respondent Nos. 3,4,5, 8, 13, 14 and 16 are present.

Two applications have been filed by the respondents which are not yet numbered and not in the record.

Let the defects be cured by the respondents and get it numbered after curing the defect.

Copies of the applications after being numbered, be served upon the petitioner and to other respondents.

List all the CAs., along with the petition, for hearing on 24-11-2017.

(Jinan KR) Member(J)